

ITEM NO.120

COURT NO.6

SECTION XI

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Civil Appeal No(s).673/2008

STATE OF U.P & ORS.

Appellant(s)

VERSUS

M/S KESAR ENTERPRISES LTD.

Respondent(s)

(with office report)

Date : 15/12/2016 This appeal was called on for hearing today.

CORAM :

HON&#39;BLE MR. JUSTICE MADAN B. LOKUR

HON&#39;BLE MR. JUSTICE ADARSH KUMAR GOEL

For Appellant(s) Mr. S.R. Singh, Sr. Adv.

Mr. Ardhendumauli Kumar Prasad, AOR

For Respondent(s) Ms. Geetanjali Mohan, AOR

UPON hearing the counsel the Court made the following

O R D E R

Tag with Civil Appeal No.151 of 2007.

(SANJAY KUMAR-I)

(JASWINDER KAUR)

AR-CUM-PS

COURT MASTER